

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/5667/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Presiding Officer,
Labour Court, Guwahati.

Dated Guwahati the 6th August, 2022

Sub: **Casual leave.**

Ref:- Your letter No. LCG.11/2002-03/473 dtd. the 5th August, 2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 10.08.2022, 11.08.2022 and 12.08.2022 along with station leave permission from the evening of 08.08.2022 till the morning of 16.08.2022**, has been granted. The Presiding Officer, Industrial Tribunal, Guwahati and in his absence the District & Sessions Judge, Kamrup(M), Guwahati and in her absence the in-charge District & Sessions Judge, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/5668-69-70/A, dated , 06-08-2022

Copy to:

1. The District & Sessions Judge, Kamrup(M), Guwahati.
2. The Presiding Officer, Industrial Tribunal, Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)